

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 75**

**TO BE ANSWERED ON THE 7TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

**PRIME MINISTER'S PACKAGE FOR REHABILITATION OF KASHMIRI
PANDITS**

75. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) number of Kashmiri Pandits who have been rehabilitated in the last five years, year-wise details thereof;

(b) number of Kashmiri Pandits who have been provided housing and jobs under the PM's Package in the last five years, year-wise details thereof;

(c) number of Kashmiri Pandits who have migrated out of Kashmir valley, particularly in the context of targetting killings and threat of life in last five years, year-wise; and

(d) whether Government is planning to increase and extend the benefits provided for safe and secure rehabilitation under the PM's Package for rehabilitation of Kashmiri Pandits?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Under Prime Minister's Development Package, 2015, 3000

Government jobs for Kashmiri migrants have been created. Out of which,

2639 Kashmiri migrants have been appointed in the last five years. The

details of the appointments made, year wise, are as under:-

2020-2021	-	841
2021-2022	-	1296
2022-2023(till date)	-	502

Out of the remaining 361, the selection process for 198 posts is at various stages of completion, 40 posts relate to cases, which are sub-judice and 123 posts are re-advertised. Government has also approved construction of 6000 transit accommodations for Kashmiri migrant employees engaged/ being engaged in different departments of Government of Union Territory of Jammu and Kashmir. Out of which, construction of 1025 Units have been completed/substantially completed. Further, the Government of India reimburses monthly cash relief to the Kashmiri migrants @Rs.3250/- per person subject to a ceiling of Rs.13000/- per family.

(c): No fresh migrant has been registered in last five years.

(d): The enhancement of cash relief to Kashmiri migrants is considered from time to time on the recommendation of the Government of Union Territory of Jammu and Kashmir.
